GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 2496 TO BE ANSWERED ON 17TH DECEMBER, 2024

LINKING OF ABHA AND CGHS IDs

2496. SHRI SANJAY SETH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the data on the total number of CGHS beneficiaries that have linked their IDs with Ayushman Bharat Health Account (ABHA) IDs particularly in Uttar Pradesh;

(b) the details of the primary benefits of linking CGHS IDs with ABHA IDs; and

(c) the support systems in place to assist beneficiaries in this linking process and how it will impact the healthcare access system?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) Linkage of CGHS Beneficiary ID with Ayushman Bharat Health Account (ABHA) ID has been made voluntary/optional vide OM No. 44/88/MCTC/CGHS/2024/DIR dated 25.06.2024. As on date, total number of 2,46,006 beneficiaries have linked their ABHA IDs with CGHS cards, in the country. In Uttar Pradesh, the CGHS facilities are administered through 04 zones headed by Additional Directors (AD) at Meerut, Kanpur, Lucknow and Prayagraj. Under these ADs, a total of 15,719 beneficiaries have linked their ABHA IDs with CGHS Cards. The city of Ghaziabad and Noida in Uttar Pradesh fall under the jurisdiction of Delhi & NCR and data in respect of these cities are not separately maintained.

(b) The primary Benefits of linking CGHS ID with ABHA ID are as below:

(i) Ayushman Bharat Health Account (ABHA) is an account/ number, which is a random 14digit number and a unique identity of a person, across different health care providers across the country.

(ii) It is used to link all the health records of a person. ABHA intends to create a digital health ecosystem & aims to promote digitization of healthcare.

(iii) It shall facilitate the integration of CGHS beneficiaries into the national digital health ecosystem, enabling them to securely access their linked health records through any Personal Health Record (PHR) application of their choice.

(iv) Beneficiaries will be able to transfer their health records digitally and securely across hospitals and healthcare providers.

(v) This initiative is designed to enhance operational efficiency, ensure data privacy and security, and streamline healthcare services.

(vi) It ensures privacy, requiring patient consent for sharing selected health records with healthcare providers and operates securely without centralized storage of medical data.

(c) The following instructions are available in the Public Domain for the assistance of CGHS Beneficiaries

(i) The steps to link ABHA ID are available in the administrative instruction vide O.M. No.F.NO. 44/67/MCTC/CGHS dated 11.01.2023, where detailed steps are provided to the Beneficiary for self-linking ABHA ID with CGHS Beneficiary ID.

(ii) Instructions are also made available by means of video, which is available on YouTube Channel of CGHS '@cghsindia

(iii) The Webinar presentation explaining the steps for Linking of ABHA ID with CGHS ID available on CGHS Website.

(iv)Frequently asked Questions about ABHA are available on CGHS Website and myCGHS App; the FAQ also explains Myths vs reality pertaining to ABHA.
